

The Deputy Minister of Home Affairs (Shrimati Alva): (a) Rs. 1,71,000/-.

(b) Only Rs. 89,344/- could be utilised for the purpose.

Mysore High Court

481. Shri Keshava: Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 160 on the 22nd July, 1957 and state:

(a) whether appointment of additional Judges as proposed for the High Court of Mysore has been made;

(b) if not, reasons therefor; and

(c) what proportion of the Judges is from outside Mysore?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). Yes, two more Judges have since been appointed to the Bench of the Mysore High Court. Proposals for the appointment of yet another Judge are awaited.

(c) One out of seven Judges is from outside the Mysore State.

Centenary of First War of Independence

482. Shri Keshava: Will the Minister of Home Affairs be pleased to state:

(a) the total expenses incurred by the Central Government towards the celebration of the Centenary of the First War of Independence;

(b) whether Government have published any books in this connection; and

(c) if so, what are they?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) According to the general decision taken by the Central National Committee which was set up under the Chairmanship of the Vice-President to organise the celebrations, each Ministry administratively concerned

with the particular item of celebration was required to meet the expenses out of its own budget. A sum of Rs. 95,000 was specially sanctioned to meet expenditure on celebrations organised by the Delhi Administration and certain other items with which no particular Ministry was concerned.

(b) and (c). The publications so far brought out by the Publications Division of the Ministry of Information and Broadcasting are:—

(i) "Eighteen Fifty Seven" by Dr. S. N. Sen.

(ii) Hindi translation of the above;

(iii) An album containing photographs, sketches etc. of persons and places connected with the 1857 Struggle for Freedom.

'Wealth of India' Series

483. { Shri Subodh Hasda:
Shri B. C. Majhi:

Will the Minister of Education and Scientific Research be pleased to state:

(a) the total expenditure incurred by the Council of Scientific and Industrial Research for the publication of the 'Wealth of India' Series;

(b) the number of volumes that have been published already and the number yet to be published;

(c) the objects and the contents of the Series; and

(d) the approximate date when the publication is likely to be completed?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimani): (a) Rs. 1,75,000/-.

(b) 4 volumes on natural raw materials and 3 volumes on industrial resources have been published. Six more volumes on Raw-materials and 7 more volumes on Industrial Products have yet to be published.

(c) The object is to bring into one encyclopaedic compendium all available information on India's natural raw materials and industrial resources. The contents would include information on all natural resources, plant, animal and mineral and also processed or manufactured material.

(d) By the end of 1962.

National Museum Building

484. { Shri S. C. Samanta:
Shri Subodh Hasda:

Will the Minister of Education and Scientific Research be pleased to state:

(a) the progress made in the construction of the National Museum building;

(b) the amount of expenditure incurred on it up to date; and

(c) the approximate date when the Museum will be shifted to its own building?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali): (a) 65% of the first phase of the building work has been completed.

(b) Rs. 20,80,376/- till 30-9-57.

(c) The process of shifting the Museum to the new building has already started and is expected to be completed by the end of the next year.

India Office Library

485. { Shri Barman:
Shri S. C. Samanta:

Will the Minister of Education and Scientific Research be pleased to lay a statement on the Table showing complete list of physical assets of the India Office Library at London?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali): A state-

ment indicating the information available with Government is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 42].

Institute of Metallurgists, London

Shri Barman:
Shri S. C. Samanta:

Will the Minister of Education and Scientific Research be pleased to state:

(a) whether the Institute of Metallurgists, London, is holding examinations in India for the last few years;

(b) if so, details about (i) examination centres (ii) number of students appearing in the examinations (iii) the Degree, Diploma or Certificate given by the Institute etc.; and

(c) the standard of the examination held by the Institute in comparison with the different technical examinations in the country?

The Deputy Minister of Education and Scientific Research (Shri M. M. Das): (a) to (c). A statement giving the required information is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 43].

Industrial Research

487. { Shri Barman:
Shri S. C. Samanta:

Will the Minister of Education and Scientific Research be pleased to state:

(a) whether it is a fact that the Council of Scientific and Industrial Research has invented new processes for the manufacture of:

(i) manganese sulphate from indigenous materials; and

(ii) copper oxide by a new process;

(b) if so, the importance of the inventions from point of view of commercial and foreign exchange; and